

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1056/2008

(From the judgement and order dated 27/06/2007 in MA No.1760/2004
of The HIGH COURT OF M.P AT INDORE)

RADHA KRISHNA & ANR. Petitioner(s)

VERSUS

GOKUL & ORS. Respondent(s)

(With office report)
(For final disposal)

Date: 21/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Dharam Bir Raj Vohra,A.O.R.(Not Present)

For Respondent(s) Mr. Ramesh Chandra Mishra, Adv.
Dr. Meera Agarwal,A.O.R.(Not Present)

Mr. Debasis Misra,A.O.R.(Not Present)

UPON hearing counsel the Court made the following
O R D E R

List on 23.2.2012.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master